

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 635
266/252/ND/2022

IN THE MATTER OF:

Income Tax Officer Ward 24(1), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors (M/s. Soni Colonisers Pvt. Ltd.) ...RESPONDENT

Section
U/s 252

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Income Tax Department

:Adv Puneet Rai, Sr. Standing
Counsel along with Adv Nikhil
Jain

For the RoC

:

ORDER

Ld. Counsel for the Income Tax Department seeks time for publishing the notice in newspapers. 4 weeks' time granted. List on **13.07.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)